

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 1521/2021 In C.P. (IB)/82(MB)2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL HELD ON 12.07.2021**

**NAME OF THE PARTIES: - IA 1521/2021 Nitin Panchal -
Resolution Professional
IN THE MATTER OF
Punjab National Bank
V/s
Trident Tools Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016 and Rule 11 of NCLT
Rules**

ORDER

The matter is taken up through Virtual Hearing (VC).

IA 1521 of 2021:- Counsel Mr. P S Thakre appeared for the Applicant. Heard
the argument and **reserved for orders.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)